

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.10 of 2014  
in DFR No.2715 of 2013**

**Dated : 25<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Jaiprakash Power Ventures Ltd. ... Appellant(s)**

**Versus**

**H.P. State Electricity Board Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sarvjit Pratap Singh  
Ms. Anisha Upadhyay  
Ms. Sharmila  
Mr. Jayesh Gaurav**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.1**

**ORDER**

**IA No.10 of 2014**

The learned counsel for the Applicant seeks some time.

Post the matter on **07.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt